## RTI Request & Appeal Management Information System(RTI-MIS)

ASSESSMENT MASTER UPDATION ANNUAL RETURN UTILITIES REPORT LOGIN HISTORY HOME SEARCH LOGOUT Public Authority: Department of Legal Affairs Role: Nodal Officer User: K. Ginkhan Thang Quarterly Return Form Back Public Authority: Department of Legal Affairs Year: 2017-2018 Quarter: 1 Mode: VIEW \* Blocks are mandatory \* Registration Fee collected against the no of request is not necessarily equivalent to the total fee \*Block I (Details about the requests and appeals) Progress during Quarter (01/04/2017 -- 30/06/2017) Decisions where Recieved during the No. of applications request/appeals Opening Balance as No. of cases Decisions where accepted recieved as transfer Quarter (including on begining of transferred to other request/appeals (Request dispose of from other PAs u/s cases transferred to Quarter 1 PAs u/s 6(3) rejected 6(3)other PAs) and request return to applicant) Requests 22 164 483 263 11 313 First 0 0 0 0 N/A N/A Appeals Total no. of CAPIOs designated Total no. of AAs designated Total no. of CPIOs designated 0 \*Block II (Details about fees collected, penalty imposed and disciplinary action taken) Addl. Fee Collected(in Penalty Amount Recovered (in Rs.) Registration Fee No. of cases where disciplinary action Collected(in Rs.)u/s 7(1 Rs.) u/s 7(3) as directed by CIC u/s 20(1) taken against any officer u/s 20(2) 2500 510 0 0 \*Block III (Details of various provisions of section 8 while rejecting the requested information) No. of times various provisions were invoked while rejecting requests Relevant Sections of RTI Act 2005 Section 8 (1) Sections other 0 0 0 0 0 0 4 2 2 0 Block IV (Details regarding compliance of direction/recommendation of the Commission) Whether action is Reference No. of cases wherein Commission initiated to comply with made specific recommendation as per section Details, thereof (max. 250 chars) recommendation of 25(5) (max. 20 chars) Commission. 1 Select \* 2 Select 3 Select \* Select ▼ 5 Select \* Select \*

:: RTI MIS ::

Email Add	ress	kg.thang@r	nic.in				
Contact N		011-233847		nbers as STD Code-Ph	ione Number e.g. 011-23346789)		
Designation	on	Deputy Sec	retary				
Gender		Male *					
Name of T	ransparency Officer	(K. Ginkhan	Thang	) ( Please do not add	Shri/Smt./Mr./Ms. before the name		
Whether T Appointed	ransparency Officer	Yes 🔻					
* Name o	f Transparency Officer,	if any, in the Pu	iblic Authority along with t	the designation, telep	phone number & e-mail ID ,		
	Yes ▼				(http://lawmin.nic.in/RTI/RTI-Manua		
A. Is the	V (Details regarding  Mandatory Disclosure u d on the website of Pub	inder Sec. 4(1)	If Answer of (/ Is there any other mediur Provide details below (r chars)	A) is No - m of dissemination? not exceeding 500	If Answer of (A) is yes - Provide the detail/ URL of webpage, where the disclosure is posted		
		, picase pioviae	the summarized details of	the changes (man)			
If the Pub			ard to its rules/regulations the summarized details of		cult of requested information by the		
10			Select ▼				
9			Select •				
8			Select *				
7			Select *				

## RTI Request & Appeal Management Information System(RTI-MIS)

SEARCH ASSESSMENT MASTER UPDATION ANNUAL RETURN HOME UTILITIES REPORT LOGIN HISTORY LOGOUT Public Authority: Department of Legal Affairs Role: Nodal Officer User: K. Ginkhan Thang Quarterly Return Form Public Authority: Department of Legal Affairs Back Year: 2017-2018 Quarter: 2 Mode: VIEW \* Blocks are mandatory \* Registration Fee collected against the no of request is not necessarily equivalent to the total fee \*Block I (Details about the requests and appeals) Progress during Quarter (01/07/2017 -- 30/09/2017) Decisions where No.of applications Recieved during the request/appeals Opening Balance as No. of cases Decisions where recieved as transfer Quarter (including accepted on begining of Quarter 2 transferred to other request/appeals from other PAs u/s cases transferred to (Request dispose of PAs u/s 6(3) rejected 6(3) other PAs) and request return to applicant) 168 242 387 82 522 1 Requests First 0 0 0 N/A N/A 0 Appeals Total no. of CAPIOs designated Total no. of CPIOs designated Total no. of AAs designated 0 \*Block II (Details about fees collected, penalty imposed and disciplinary action taken ) Addl. Fee Collected(in Registration Fee Penalty Amount Recovered (in Rs.) No. of cases where disciplinary action Collected(in Rs.)u/s 7(1) Rs.) u/s 7(3) as directed by CIC u/s 20(1) taken against any officer u/s 20(2) 1180 0 0 \*Block III (Details of various provisions of section 8 while rejecting the requested information) No. of times various provisions were invoked while rejecting requests Relevant Sections of RTI Act 2005 Section 8 (1) Sections 11 other 0 0 0 0 0 0 0 0 0 Block IV (Details regarding compliance of direction/recommendation of the Commission) Whether action is Reference No. of cases wherein Commission initiated to comply with S.No. made specific recommendation as per section Details, thereof (max. 250 chars) recommendation of 25(5) (max. 20 chars) Commission. 1 Select \* 2 Select \* 3 Select \* Select v 5 Select

Select ▼

Submit

C. Has the Mandatory Disclosure been audited by third party as per DOPT

Select \*

Date of audit of Mandatory disclosure under Section 4(1)(b) (Format dd/mm/yyyy)

vide OM No. 1/6/2011-IR dated 15.04.2013 ?

If Answer of (C) is yes -

Provide the detail/ URL of webpage, where the Audit

report is posted (max 150 chars)

16/08/2018

2

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4

5

## RTI Request & Appeal Management Information System(RTI-MIS)

MASTER UPDATION ANNUAL RETURN HOME SEARCH ASSESSMENT UTILITIES REPORT LOGIN HISTORY Public Authority: Department of Legal Affairs Role: Nodal Officer User: K. Ginkhan Thang Quarterly Return Form Back Public Authority: Department of Legal Affairs Year: 2017-2018 Quarter: 3 Mode: VIEW \* Blocks are mandatory \* Registration Fee collected against the no of request is not necessarily equivalent to the total fee \*Block I (Details about the requests and appeals) Progress during Quarter (01/10/2017 -- 31/12/2017) Decisions where No.of applications Recieved during the request/appeals Opening Balance as No. of cases Decisions where recieved as transfer Quarter (including accepted on begining of transferred to other request/appeals from other PAs u/s cases transferred to (Request dispose of Quarter 3 PAs u/s 6(3) rejected other PAs) 6(3) and request return to applicant) Requests 142 96 592 249 1 406 First 0 0 0 0 N/A N/A Appeals Total no. of CAPIOs designated Total no. of CPIOs designated Total no. of AAs designated 0 13 9 \*Block II (Details about fees collected, penalty imposed and disciplinary action taken ) Registration Fee Addl. Fee Collected(in Penalty Amount Recovered (in Rs.) No. of cases where disciplinary action Collected(in Rs.)u/s 7(1) Rs.) u/s 7(3) as directed by CIC u/s 20(1) taken against any officer u/s 20(2) 0 4690 0 \*Block III (Details of various provisions of section 8 while rejecting the requested information) No. of times various provisions were invoked while rejecting requests Relevant Sections of RTI Act 2005 Section 8 (1) Sections d other 0 0 0 0 0 0 Block IV (Details regarding compliance of direction/recommendation of the Commission) Whether action is Reference No. of cases wherein Commission initiated to comply with S.No. Details, thereof (max. 250 chars) made specific recommendation as per section recommendation of 25(5) (max. 20 chars) Commission Select \*

Select \*

Select \*

Select \*

Select \*

Select \*

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16/08/2018

RTI Request & Appeal Management Information System(RTI-MIS) MASTER UPDATION ANNUAL RETURN HOME SEARCH ASSESSMENT UTILITIES REPORT LOGIN HISTORY Public Authority: Department of Legal Affairs Role: Nodal Officer User: K. Ginkhan Thang Quarterly Return Form Back Public Authority: Department of Legal Affairs Year: 2017-2018 Quarter: 4 Mode: EDIT \* Blocks are mandatory \* Registration Fee collected against the no of request is not necessarily equivalent to the total fee \*Block I (Details about the requests and appeals) Progress during Quarter (01/01/2018 -- 31/03/2018) Decisions where No.of applications Recieved during the request/appeals Opening Balance as No. of cases Decisions where recieved as transfer from other PAs u/s Quarter (including accepted on begining of transferred to other request/appeals cases transferred to (Request dispose of Quarter 4 PAs u/s 6(3) rejected other PAs) and request return to 6(3) applicant) 322 Requests 174 102 785 2 489 First 0 0 0 N/A 0 N/A Appeals Total no. of CAPIOs designated Total no. of CPIOs designated Total no. of AAs designated

\*Block II (Details about fees collected, penalty imposed and disciplinary action taken )

Registration Fee Collected(in Rs.)u/s 7(1)	Addl. Fee Collected(in Rs.) u/s 7(3)	Penalty Amount Recovered (in Rs.) as directed by CIC u/s 20(1)	No. of cases where disciplinary action taken against any officer u/s 20(2)
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			No. of	times var	ious pro	visions v	vere invoke	d while r	ejecting	requests			
					Releva	nt Section	ons of RTI	Act 2005					
Section 8 (1)							Sections						
a	b	С	d	e	f	g	h	i	j	9	11	24	other

S.No.	Reference No. of cases wherein Commission made specific recommendation as per section 25(5) (max. 20 chars)	Whether action is initiated to comply with recommendation of Commission.	Details, thereof (max. 250 chars)
1		Select ▼	
2		Select •	
3		Select ▼	
4		Select ▼	
5		Select •	
6		(Select ▼)	

Submit

Select ▼

Date of audit of Mandatory disclosure under Section 4(1)(b) (Format dd/mm/yyyy)

16/08/2018